

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1443- JK (LD ) of 2026**  
**DATED:- 05 - 02 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

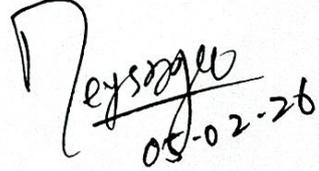
Commissioner/Secretary to Government

Dated 05.02.2026

No:-LAW-OIC/2/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer



Annexure to the Government Order No.1443-JK (LD) of 2026 dated 05.02.2026

S.No.	Title of the case	OIC
1	Dr Varun Gupta V/s U.T of J&K and Ors. in WP (C) No. 3013/2025.	Dr. Mohammad Ashraf Kohli, Chief Medical Officer, Reasi (Mobile No. 9797562347)
2	DR. MOIN IFTIKHAR SHAPOO V/S UNION TERRITORY OF J&K & ORS in O.A No. 667/2025.	Mr. Tariq Hussain Sheikh Deputy Director (E&S)
3	Dr. Tanseem Gowher Vs U.T of J&K and Ors. in T.A No.2121/2021	Abdul Raqib Bhat, Under Secretary to Government Health and Medical Education Department,
4	Avadesh Sharma Versus U.T of JAMMU & KASHMIR in CRM(M) No.428 of 2025.	Mr. Reema Ghizalal, Assistant Controller Drug, Kashmir,
5	T.A. No. 6892/2021 titled Gurdeep Kour & Ors. v//s State of J&K & Ors	Mr. Raj Kumar Katoch, Administrator Associated Hospitals, GMC Jammu
6	OA No. 645/2025 titled Mandeep Sharma Vs UT of J&K and Ors	Ms. Rakh Kaloo Administrative Officer IGGDC Jammu

*Neeraj*

*Jm*